

(91)

CENTRAL ADMINISTRATIVE TRIBUNAL LUCKNOW, BENCH LUCKNOW

Review Application No. 359 of 1992

AT

Transfer Application No. 5 of 1991

Mahabir Applicant

Versus

Union of India & Others Respondents.

Hon'ble Mr. Justice J.C. Prasad, VC

This review application is directed against the judgement dated 1.4.1992 dismissing the C.A. filed by the applicant. The applicant admittedly did not work during the period in question. Even if in the circumstances two views -- possible the same is not error apparent on the face of the record and the review application is rejected.

Lucknow Dated 23.10.92

(rka)


Vice-Chairman